**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**

**COURT – IV – Special Bench**

3. **C.P.(IB)/255(MB)/2024**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Central Bank of India Limited
Vs.
Heena s. Mehta

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**O R D E R**

This matter is heard through Video Conference:

1. Ms. Ruchita Jain i/b MDP and Partners, Ld. Counsel for the Petitioner present (VC).

2. Ld. Counsel for the Petitioner seeks some time to make submission.

3. At her request, list this matter on **07.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**
**Member (Technical)**

Sd/-

**LAKSHMI GURUNG**
**Member (Judicial)**

08.04.2024/pvs